THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-08/2021/170/RC Dated, Guwahati, the 17th November, 2021

LIST OF HOLIDAYS DURING THE YEAR 2022 IN RESPECT OF THE SUB-ORDINATE CIVIL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2022 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	T-	1 st January	T -	Saturday	-	1 day
Magh Bihu/Tusu Puja	Ť-	13th to 16th January	 -	Thursday to	† <u>-</u>	4 days
		, , , ,		Sunday		,
Netaji's Birthday	-	23 rd January] -	Sunday	-	1 day
Republic Day	-	26 th January	-	Wednesday	-	1 day
Me-dam-me-phi	-	31st January	-	Monday	-	1 day
Shree Panchami	-	5 th February	1 -	Saturday	-	1 day
Bir Chilarai Divas	-	16 th February	-	Wednesday	-	1 day
Siva Ratri	-	1 st March	-	Tuesday	-	1 day
Dol Jatra/ Holi	T -	18 th & 19 th March	-	Friday & Saturday	-	
Bohag Bihu (including Good	-	13th April to 17th April	-	Wednesday to	-	5 days
Friday)		,		Sunday		
May Day	-	1 st May	-	Sunday	-	1 day
Id-ul-Fitre	-	3 ^d May	-	Tuesday	-	1 day
Buddha Purnima	_	16th May	-	Monday	-	1 day
Janmotsava of Sri Sri Madhab	-	17 th May	-	Tuesday	-	1 day
Dev	⊥.	,		,		,
Id-uz-Zuha	-	10 th July	-	Sunday	-	1 day
Muharram	<u> </u>	9 th August	-	Tuesday	-	1 day
Independence Day	<u> </u>	15 th August	-	Monday	-	1 day
Janmastami	-	19 th August	-	Friday	-	1 day
Tithi of Srimanta Sankar Dev		29 th August	-	Monday	-	1 day
Tithi of Sri Sri Madhab Dev	-	15 th September	-	Thursday	-	1 day
LONG VACATION	1 -	2 nd October to 18 th	-	Sunday to	-	17 days
Including Birthday of Mahatma		October		Tuesday		,-
Gandhi, Durga Puja, Vijaya				•		
Dashami & Janmotsava of						
Srimanta Sankar Dev (5 th						
October), Fateha-Dwaj-						
Daham(9 th October), Laxmi			+			
Puja (9 th October), Kati Bihu						
(18 th October)	<u> </u>					
Kali Puja/Diwali	-	24th & 25th October	-	Monday &	•	2 days
-,	<u> </u>			Tuesday		
Guru Nanak's Birth Day	<u> </u>	8 th November	-	Tuesday	_	1 day
Lachit Divas	-	24th November		Thursday	-	1 day
Asom Divas (Su-ka-pha Divas)		2 nd December	-	Friday	-	1 day
<u>WINTER VACATION</u>	-	24th December to 31st	-	Saturday to	-	8 days
Including Christmas Holiday	<u></u>	December		Saturday		<u>-</u>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

17.11.21

REGISTRAR (JUDICIAL)

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-08/2021/171/RC Dated, Guwahati, the 17th November, 2021

LIST OF HOLIDAYS DURING THE YEAR 2022 IN RESPECT OF THE SUB-ORDINATE CRIMINAL COURTS OF ASSAM

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2022 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

New Year's Day	Τ-	1st January	-	Saturday	т_	1 day
Magh Bihu/Tusu Puja	† -	13th to 16th January	+-	Thursday to Sunday	+-	4 days
Netaji's Birthday	1-	23 rd January	+-	Sunday	+-	1 days
Republic Day	-	26 th January	-	Wednesday	 -	1 day
Me-dam-me-phi	1-	31st January	+-	Monday	 -	1 day
Shree Panchami	 -	5 th February	+-	Saturday	╁	1 day
Bir Chilarai Divas	-	16 th February	1-	Wednesday	+-	
Siva Ratri	1-	1 st March	+-	Tuesday	+-	1 day
Dol Jatra/ Holi	-	18 th & 19 th March	+-	Friday and Saturday	╁┋	1 day
Bohag Bihu (Including Good	† -	13th April to 17th April	+-	Wednesday to	+-	2 days
Friday)				Sunday	1	5 days
May Day	† <u>-</u>	1 st May	+-	Sunday	+-	1 424
Id-ul-Fitre	-	3º May	+-	Tuesday	<u>-</u>	1 day
Buddha Purnima	†-	16 th May	+_	Monday	<u>-</u>	1 day
Janmotsava of Sri Sri	 -	17th May	+-	Tuesday	 -	1 day
Madhab Dev		1 114	-	Tuesuay	-	1 day
Id-uz-Zuha	-	10th July	+-	Sunday	├—	1
Muharram	† <u>-</u>	9th August	+ -	Tuesday	 - -	1 day
Independence Day	† <u>-</u>	15th August	+-	Monday	-	1 day
Janmastami	-	19 th August	+-		<u> </u>	1 day
Tithi of Srimanta Sankar Dev	-	29th August	+-	Friday	-	1 day
Tithi of Sri Sri Madhab Dev	+-	15th September	+-	Monday	_	1 day
Birthday of Mahatma Gandhi	_	2 nd October	+-	Thursday	-	1 day
LONG VACATION	+-	2 nd October to 5 th	-	Sunday	-	1 day
Including Durga Puja, Vijaya	-	October	-	Sunday to	-	4 days
Dashami & Janmotsava of		October		Wednesday		
Srimanta Sankar Dev (5th						
October)						
Fateha-Dwaj-Daham	1	gth October	H	Constant		
Laxmi Puja	-	gh October	├ -	Sunday	-	1 day
Kati Bihu		18 th October	-	Sunday	-	1 day
Kali Puja/Diwali	-	24th to 25th October	 -	Tuesday	-	_1 day
Guru Nanak's Birth Day	-	8 th November	-	Monday & Tuesday	-	2 days
Lachit Divas		24 th November	-	Tuesday	-	1 day
Asom Divas (Sukapha Divas)	-		-	Thursday	-	1 day
Christmas	-	2 rd December	-	Friday	-	1 day
Ciri Sulias		25 th December	<u>L-</u> 1	Sunday	-	1 day

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

4. A. Tapados

REGISTRAR (JUDICIAL)